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No.K.11018/01/2014-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 27th December 2018

NOTIFICATION

Consequent upon Presidential Order notified on 26.12.2018 constituting a separate High Court for the State of Andhra Pradesh at Amaravati and the High Court of Judicature at Hyderabad to become the High Court for the State of Telangana with effect 01.01.2019, the President in consultation with the Chief Justice of India is pleased to order that (i) Shri Justice Thottathil B.Radhakrishnan (Chief Justice), (ii) Shri Justice Raghvendra Singh Chauhan, and (iii) Shri Justice V. Ramasubramanian, who are from other High Courts and presently working in the High Court of Judicature at Hyderabad, will continue to work in the High Court for the State of Telangana at Hyderabad.


(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To


The Manager,
Government of India Press,
Minto Road,
New Delhi

No.K. 11018/01/2014-US.I

Dated 27.12.2018

Copy to:-

- 1 Shri Justice Thottathil B.Radhakrishnan, Chief Justice, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh.
- 2 Shri Justice Raghvendra Singh Chauhan, Judge, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh.
- 3 Shri Justice V. Ramasubramanian, Judge, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh
- 4 The Secretary to the Governor of Telangana, Hyderabad.
- 5 The Secretary to the Chief Minister, Telangana, Hyderabad.
- 6 The Secretary to the Chief Justice, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh.
- 7 The Chief Secretary, Government of Telangana, Hyderabad.
- 8 The Registrar General, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh.
- 9 The Accountant General, Telangana, Hyderabad.
- 10 The President's Secretariat, (CA.II Section), New Delhi.
- 11 PS to Principal Secretary to the Prime Minister, New Delhi
- 12 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, N.Delhi.
- 13 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/SO(Desk)
- 14 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(K.C.Thang)

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